

C. A. T. Bench, JODHPUR

Date of Order

Order O.A. 357/95

5/9/95

Mr S.N. Bohra, Counsel for the Applicant

Register Put up in Court for admission on 06/9/95 as prayed

REGISTRAR
C.A.T. JODHPUR

6/9/95

Mr. S.N. Bohra, Counsel for the applicant.

Heard.

Learned Counsel for the applicant wishes to withdraw this O.A. O.A. is dismissed as withdrawn. He also prays that the applicant may be given an opportunity of filing a fresh O.A. liberty is granted for the same, if he is so advised.

N. K. Verma
(N.K. Verma)
member (A)

Need copy
Rm
8/9.
Copy of order dated
6.9.95 & copy
of O.A. with Amers
sent to R-1 & R-2
sent by Regd. AD
Wdema 12/9/95
date 12/9/95

8/9/95